

Programme is being implemented through 446 District TB Centres in rural areas and 330 Chest Clinics in urban areas. Whereever the Corporations are running, the chest clinics the anti TB drugs are provided to them by Central Govt. either directly or through the respective DTC as commodity assistance. No funds are provided to any Municipal Corporation. However under the revised strategy, the funds are released directly from the Central Government to District TB Societies some of which do function in the Municipal Corporation areas also.

(c) and (d) Does not arise.

(e) To control Tuberculosis, National TB Control Programme is being implemented in the country since 1962. Under the Prog. the DTCs and Chest Clinics provide free of cost, diagnostic and treatment facilities, to the community. To cut short the period of treatment, short course chemotherapy has been introduced in 292 DTCs.

In order to improve the performance of National Tuberculosis Control Programme, the Revised National Tuberculosis Control Programme (RNTCP) was evolved with the objective of achieving 85% cure rate of all new sputum positive cases detected. This strategy was pilot tested in 20 project sites in 15 States covering a population of 20 million. After providing the technical and operational feasibility of RNTCP, it was decided to implement RNTCP in 102 districts covering a population of 271.21 million over a period of 5 years with World Bank assistance. In addition, 203 " Short Course Chemotherapy (SCC)" districts will be strenghtened by providing Binocular Microscopes and other inputs as a preparatory step for facilitating RNTCP at a later date.

#### Family Welfare Workers in NGO

2595. SHRI SUSHIL KUMAR SHINDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received any representations from Non-Governmental Organisations operating in the field of family welfare especially in Maharashtra through Members of Parliament and others;

(b) if so, the details thereof;

(c) the details of disparities pointed out regarding disparities in the salaries and other benefits between family workers of NGOs and in the Government; and

(d) the steps taken/proposed to be taken to redress the grievances of these workers working in Non-Government organisations?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) Yes, Sir. Several such representations have been received. The main plea of these

representations is that the personnel working for NGOs should be allowed parity with State Government officials in terms of emoluments and service conditions.

(c) and (d) The staff engaged by voluntary organisations are governed by the service conditions of the concerned NGOs. Therefore, such staff working with NGOs cannot be treated at par with Government servants and they are entitled to service benefits of Government servants.

[Translation]

#### Leprosy Hospitals

2596. SHRI AJIT JOGI :

SHRI A. C. JOS :

SHRI RAVINDRA KUMAR PANDEY :

SHRI SURENDRA PRASAD YADAY  
(JAHANABAD) :

SHRI SHIVRAJ SINGH CHAUHAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of leprosy hospitals/centres functioning at present in each State;

(b) the details of voluntary organisations providing leprosy treatment in the country, State-wise;

(c) the assistance provided by the Government to each hospitals/centres/voluntary organisation during each of the last three years;

(d) whether any foreign assistance has been provided to these hospitals during the said period;

(e) if so, the details thereof;

(f) whether the Government have reviewed the National Leprosy Eradication Programme;

(g) if so, the details thereof; and

(h) if not, the steps taken by the Government to eradicate this disease and provide more financial assistance to these States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The number of Leprosy Hospitals/Centres and Voluntary Organisations providing leprosy treatment in the Country is given in the enclosed Statement-I.

(c) The assistance is provided to the State Government hospitals/ Centres by the respective States/UTs